

SUPREME COURT OF INDIA

No. F.6/2026-SC(RC)
New Delhi, dated August 24, 2026.

VACANCY CIRCULAR

Sub: Inviting applications for one (01) post of Assistant Registrar (Computer) on deputation basis

Applications in the prescribed format are invited from eligible officers under Central Government/State Government/Universities/recognized Research Institutes or any High Court having the following qualifications and other eligibility conditions as on 1st August, 2026 for selection for appointment to one post of Assistant Registrar (Computer), on deputation basis, in Level-12 of the Pay Matrix with initial Basic Pay of Rs.78,800/- plus allowances as admissible under the rules.

Essential qualification

Master's or Bachelor's degree in Computer Applications or B.E., in Computers or IT or B.Tech. in Computers from a recognized University or equivalent.

Experience

Minimum 5 years' experience under the Central/State Government/Universities/recognized Research Institutes or any High Court: Holding analogous posts on regular basis in the parent cadre/Department.

Experience of working in Linux/Unix/Windows Administration with expertise in Web Server, DHCP, DNS Configuration.

Experience of working in client-server and web-based technologies, LAN/WAN Network Administration (CCNA, CCNP Certification preferred).

Experience in Development in C++, Java, Python, PHP, My SQL, database administration, Postgres SQL, Oracle, System Analysis and Design. Knowledge of all the stage PLC for Software Development and open source technology.

Age Requirement

The candidates should be below 56 years as on 1st August, 2026.

General Information

The candidates shall be called for appearing in an Interview for which no TA/DA will be payable to the candidates. The Registry may call the candidates for Computer Test before the Interview and those qualifying in the test will be called for Interview.

The candidates qualifying in Interview will be considered for appointment as per merit/order of recommendation.

The Registry reserves its right to modify, alter or change the method of selection at any point of time to suit its requirement. The period of deputation is, initially, fixed as one year.

The applications of Officers working in Central Government, State Governments, Universities, recognized Research Institutes, High Courts may be forwarded in prescribed proforma with their Bio-data and certified copies of ACRs/APARs for the last five years and vigilance clearance to Recruitment Cell, Supreme Court of India, Tilak Marg, New Delhi-110001 **latest by 30th September, 2026**. Incomplete applications received without copies of certificates/documents in support of qualification and experience, ACRs/APARs and vigilance clearance will not be entertained. The applications received after due date or otherwise incomplete will also not be considered and will stand rejected.

Registrar (Recruitment)

SUPREME COURT OF INDIA
(RECRUITMENT CELL)

**APPLICATION FOR THE POST OF
ASSISTANT REGISTRAR (COMPUTER)
(ON DEPUTATION BASIS)**

Paste recent
passport size
photograph
here duly
attested by
Gazetted
Officer

1. Name of the Applicant :
2. Father's Name :
3. Date of Birth :
4. Age as on 01.08.2026 :
5. Permanent Address :
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6. Correspondence Address :
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7. Phone/Mobile No. :
8. e-Mail address :
9. Educational Qualifications (attach copies of certificates from 10th Class onwards duly attested by Gazetted Officer)

Sl. No.	Examination	Board/College/ University	Year of Passing	Percentage of Marks Obtained

10. Details of Experience (in chronological order)

Sl. No.	Name & Address of the Employer	Post held	Period				Job description in brief	Pay Level
			From	To	Total			
					Years	Months		

11. Certified that the information furnished above is true to the best of my knowledge and belief and no information is concealed, suppressed or is incomplete. If at any stage, any information is found to be false or incorrect, my application may be outrightly rejected.

Signature of the Candidate

Place :

Date :